

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

JAMMU

ORDER

No: 169 /Acctt

Date: 8.8.22

Sh. Raj Kumar Lalhal, Special Railway Magistrate, Jammu and Sh. Adnan Sayeed, Special Mobile magistrate (T), Jammu have applied for cancellation of one day casual leave for 09.08.2022.

Therefore, the casual leaves sanctioned vide this office order No. 164/Acctts dated 04.08.2022 and 168/Accts dated 06.08.2022 respectively are hereby stand cancelled.

Also sanction is hereby accorded to the grant of one day casual leave for 08.08.2022 in favour of Sh. Raj Kumar Lalhal, Special Railway Magistrate, Jammu and Sh. Adnan Sayeed, Special Mobile magistrate (T), Jammu.

As such Special Mobile Magistrate (13 FC), Jammu and Addl. Mobile Magistrate (T), Jammu shall look after the routine work as well as criminal urgent matters of the courts of the Special Railway Magistrate, Jammu & Special Mobile Magistrate (T), Jammu respectively during the above mentioned leave period or till the officers of the said courts resumes duty.

sd/-

(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

No:- 344-23 /PDSJ-J

Date:- 8.8.22

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh at Jammu/Srinagar, for information.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan (Administrative Judge for Jammu District) High Court of J&K and Ladakh, for the information of His Lordship.
3. CJM Jammu
4. Spl Railway Magistrate, Jammu
5. Special Mobile Magistrate (T), Jammu
6. ... for information for information.
7. Special Mobile Magistrate (13 FC), Jammu
8. Addl. Mobile Magistrate (T), Jammu
9. Office Copy for record.
10. E-court for uploading the same of website.

Sanjay Parihar
Pr. Distt. & Sessions Judge
Jammu
Pr. District & Sessions Judge
JAMMU.